

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 555 of 2019

IN THE MATTER OF:

VA Tech Wabag Ltd.

...Appellant

Versus

Venkatesan Sankarnarayan & Ors.

...Respondents

Present

For Appellant: Mr. Bishwajit Dubey, Ms. Ruchi Choudhary and Ms. Surabhi Khattar, Advocates.

ORDER

23.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 2nd August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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